Declaration of Assets and Liabilities



Year 2022-23

I RANJEET PRASAD, son/daughter/wife of LATE UMESH PRASAD, Aged 48 years, belonging to BLAS service and presently working as ASSISTANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	Sr. Description Self		Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant- 3	
	(i)	Cash	50,000/-	NEHA 10,000/	RIDDHI SHREE	AYSHUMAN CHAUDHARY	Etc. Name NIL
12 OF CHIP	h	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	saving a/c- 13,60,000/-	NIL	NIL	NIL	NIL
	(iii)	Bonds, Debentures and Shares in companies	. NIL	NIL	NIL	NIL	NIL
	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-5,00,000/- (annual premium- 40,000/-)	LIC- 2,50,00 0/- (annual premiu m- 20,000/	NIL	NIL	NIL
	(v)	Motor Vehicles (details of make, etc.)	BAJAJ DISCOVER (150cc)	NIL	NIL	NIL	NIL
	(vi)	Jewellery (give details of weight and value)	Gold-80gms, (24 carat)	Gold- 200gms (24 carat)	NIL	NIL	NIL
		Other assets, such as values of claims / interests	NIL .	NIL	NIL	NIL.	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

_h	ave to be indicate	d]	Service Contracts of the Service Servi	,	or joint ow	nership will a
S N	r. Description o.	Self	Spouse Name(S)	Dependant 1	2	3
(i	Agricultural Land - Location(s) - Survey number(s) - Extent (Tota measurement -Current market value		NIL	Name NIL	Name NIL	Etc. Name NIL
(iii	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		Sheikhpura,Patna 5.0858 dis. & Bahuara,Patna 4.1329 dis. approx.CMV- 48,00,000/- (both)	NIL	NIL	NIL
(111)	(Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Habbipur P.S- Parvalpur 17 kathas approx.CMV- 5,00,000/-	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr.	Description	Name & address of Bank / Financial	Amount outstanding
R100 SHA	AT 10-070 N 10000 0.00		Amount outstanding

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding
(a)	(i) Loans from Banks	(i)SBI HOUSING LOAN PAID DUES	as on 12.02,2021 62,80,000 1,00000 61,80,000
	(ii) Loans from financial institutions	NIL	NIL
	(ili) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled tax return for F.Y. 2021-22 in A.Y. 2022-2023 PAN- BMJPP1086K	35,000/-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
i 1	(iii) Sales Tax [Only in case of proprietary pusiness]	NIL	NIL
((iv) Property Tax	NIL	NIL

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.		PTS/BLA/1282
Gender	: -	M (M/F)

Date of Birth	:-	0 5 0 8 1 9 7 5 (DD/MM/YYYY)
Class/Group	:-	B (A/P/C)
Cadre	:-	B.L.A.S. SERVICE
Home District	:-	(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
THORIC DISTRICT		NALANDA

I hereby declare that the above details are true to the best of my knowledge and

Name of Employee: RANJEET PRASAD

Place: PATNA

13·01· 2023 Date: .12/02/2021

Designation:

ASSISTANT

Ranjur Prasad.

Department: BIHAR LEGISLATIVE ASSEMBLY

SECRETARIAT

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.